37

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 16/397-398/NCLT/AHM/2016 (New) CP No. 38/397-398/CLB/MB/2011 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

Name of the Company:

Sanjay Pravinchandra Vakta

V/s.

Alpesh Patel & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. KARAN VALECHA

AP) VO GATF

PETITIONER

Karan Valuke

2.

ORDER

Learned Advocate Mr. Karan Valech i/b A R Gupta & Associates present for petitioner. None present for Respondents no. 1 and 2.

At request of both sides Counsels.

List the matter on 26.10.2017.

195.1)

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of September, 2017.